

## Dak Register For Month Starting on 01/02/2022

( Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

<b>Dia ry No.</b>	<b>Date of Rece ipt</b>	<b>No./Name of Document Received</b>	<b>Source</b>	<b>Particulars of documents</b>	<b>Section to which sent</b>	<b>Name</b>	<b>Ac tio n Ta ke n</b>	<b>Li n k Fi le</b>
339/ 202 2	02/0 2/20 22	NIL DATED 28.01.2022	MUKESH GUPTA, DR	Statement of immovable property for the year 2021	Admin istratio n Sectio n			
340/ 202 2	02/0 2/20 22	NIL DATED 28.01.2022	RANJU MADHRA, SPS	Statement of immovable property for the year 2021	Admin istratio n Sectio n			
341/ 202 2	02/0 2/20 22	NIL DATED 31.01.2022	MUKESH GUPTA, DR	Training from ISTM	Admin istratio n Sectio n			
342/ 202 2	02/0 2/20 22	NIL DATED 31.01.2022	TEJO SHRI, STENO GR. II	Leave application	Admin istratio n Sectio n			
343/ 202 2	02/0 2/20 22	NIL DATED 31.01.2022	TEJO SHRI, STENO GR. II	Leave application regarding	Admin istratio n Sectio n			
344/ 202 2	02/0 2/20 22	F. NO. CESTAT/MUM/57 DATED 24.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Joining Report	Admin istratio n Sectio n			
345/ 202	02/0 2/20	F. NO. 01/CESTAT/BANG/ADMN.	DR, CESTAT,	Forwarding of letter with bill	Admin istratio			

2	22	DATED 27.01.2022	BANGALOR E	for professional charges of ASGI	n Sectio n			
346/ 202 2	02/0 2/20 22	F. NO. 04/CESTAT/HYD/TVP/21/27 DATED 25.01.2022	T. VISHWAPR AKASH, DR, CESTAT, HYDERABA D	Forwarding of leave application of Sh. T. Vishwa Prakash, DR, CESTAT, Hyderabad	Admin istratio n Sectio n			
347/ 202 2	02/0 2/20 22	F. NO. 67/CESTT/KOL/2004/411 DATED 25.01.2022	T. K. SARKAR, DR, CESTAT, KOLKATA	Immovable Property Return for the year as on 01.01.2022	Admin istratio n Sectio n			
348/ 202 2	02/0 2/20 22	F. NO. PF/USV/CESTAT/MUM DATED 25.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Training from ISTM for training on e- tendering procedure	Admin istratio n Sectio n			
349/ 202 2	02/0 2/20 22	NIL DATED 24.01.2022	BHAVNA SINGH	Medical Reimburseme nt Claim	Admin istratio n Sectio n			
350/ 202 2	02/0 2/20 22	NIL DATED 24.01.2022	BHAVNA SINGH	Medical Reimburseme nt Claim	Admin istratio n Sectio n			
351/ 202 2	02/0 2/20 22	NIL DATED 01.02.2022	BHAVNA SINGH, UDC	Intimation for applying examination	Admin istratio n Sectio n			
352/ 202 2	02/0 2/20 22	NIL DATED 01.02.2022	BHAVNA SINGH, UDC	Intimation for applying examination	Admin istratio n Sectio n			
353/ 202 2	02/0 2/20 22	NIL DATED 01.02.2022	JYOTI, LDC	Medical	Admin			

2022	2/2022			Reimbursement Claim	Administration Section			
354/2022	02/02/2022	F. NO. CESTAT/MUM/ADMN/IMMOVABLE PROPERTY DATED 24.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Statement of immovable property for the year 2021	Administration Section			
355/2022	02/02/2022	NIL DATED 27.01.2022	SEEMA SADANA, SPS	Leave application cum joining report	Administration Section			
356/2022	02/02/2022	NIL DATED 31.01.2022	SEEMA SADANA, SPS	Medical Reimbursement Claims	Administration Section			
357/2022	02/02/2022	F. NO. PF/RKS/CESTAT/MUM DATED 27.01.2022	S. K. MOHANTY, M(J), CESTAT, MUMBAI	Application for nomination for Course Code WND-41 (Training on workshop on noting and drafting)	Administration Section			
358/2022	02/02/2022	F. NO. CESTAT/MUM/ADMIN/MISC DATED 28.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of pay fixation in r/o Ms. Vandana Bhandar, Court Master	Administration Section			
359/2022	02/02/2022	NIL DATED 31.01.2022	KRIPA SHANKER, DR, CESTAT, CHANDIGARH	Statement of immovable property for the year 2021	Administration Section			
360/2022	02/02/2022	F. NO. 11/CESTAT/HYD/ADMIN/15 DATED 31.01.2022	T. VISHWAPRAKASH, DR,	Forwarding of Statement of immovable	Administration Section			

			CESTAT, HYDERABA D	property returns for the year 2021 (as on 01.01.2022)	Section			
361/ 202 2	02/0 2/20 22	P. F. NO. CESTAT/MUMBAI/SKS/2012 /70 DATED 31.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Relieving Order	Admin istratio n Section			
362/ 202 2	02/0 2/20 22	C. NO. IV(16)753/TOSHIBA/REV/GS T EAST/2022/3202 DATED 27.01.2022	MANJIT SINGH, GST DELHI EAST	Forwarding of certified copy in r/o ST/50293/201 6 in the case of M/s. Toshiba Water Solutions Pvt. Ltd. (formerly known as M/s. UEM India Ltd.)	DR(J)			
363/ 202 2	02/0 2/20 22	F. NO. 6/17/WEEKLY STATEMENT/CESTAT/CHD- 2020-II DATED 31.01.2022	DR, CESTAT, CHANDIGA RH	Weekly Statement of the matter/s for e-hearing (from 21.01.2022 to 27.01.2022)	DR(J)			
364/ 202 2	02/0 2/20 22	D. NO. 19504/2020/SEC XVII- A DATED 11.01.2022	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	Civil Appeal No. 183 of 2022 in STA 55702 of 2014	DR(J)			
365/ 202 2	02/0 2/20 22	D. NO. 32644/2017/SEC- XVII-A DATED 20.01.2022	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA	Interlocutory application no. 157252 of 2021	DR(J)			
366/ 202 2	02/0 2/20 22	NIL DATED 01.02.2022	T. V. UNNIKRISH NAN, SPS	Request to delete daily orders from	PA to Regist rar			

			TO M(T), CESTAT, MUMBAI	website				
367/ 202 2	02/0 2/20 22	FILE NO. A-45(1)/MISC- AR(JUDICIAL)/CHE/2016 DATED 28.01.2022	AR, CESTAT, CHENNAI	Order sheet dated 28.01.2022 to be placed before Honble President	PA to Regist rar			
368/ 202 2	02/0 2/20 22	NIL DATED 21.01.2022	P. K. CHOUDHA RY, M(J), CESTAT, KOLKATA	Approval for permission to re-list the matter	PA to Regist rar			
369/ 202 2	02/0 2/20 22	NIL DATED 01.02.2022	P. K. CHOUDHA RY, M(J), CESTAT, KOLKATA	Monthly Disposal Statement of appeals for January, 2022	PA			
370/ 202 2	03/0 2/20 22	F.NO. 07/CESTAT/BANG/TAXI	CESTAT, BANGALOR E	Noting for car on monthly basis	Admin istratio n Sectio n			
371/ 202 2	03/0 2/20 22	F.NO. 05/CESTAT/BANG/WATER	CESTAT, BANGALOR E	Invoice bill of water supply	Admin istratio n Sectio n			
372/ 202 2	03/0 2/20 22	F.NO. 07/CESTAT/BANG/TAXI	CESTAT, BANGALOR E	GeM noting reg.	Admin istratio n Sectio n			
373/ 202 2	03/0 2/20 22	F.NO. 05/CESTAT/BANG/RENT	CESTAT, BANGALOR E	Rent bills from M/s FKCCI, Banglore	Admin istratio n Sectio n			
374/ 202 2	03/0 2/20 22	NIL	P.VENKATA SUBBA RAO	EL reg.	Admin istratio n Sectio			

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375/ 202 2	03/0 2/20 22	NIL	PUSHKAR SINGH, MTS	Leave reg.	Admin istratio n Sectio n			
376/ 202 2	03/0 2/20 22	NIL	V.P.PANDE Y, DR	Half day CL	Admin istratio n Sectio n			
377/ 202 2	03/0 2/20 22	NIL	J.K.GOLAY, SPS	Immovable Property Return for the year as on 01.01.2022	Admin istratio n Sectio n			
378/ 202 2	03/0 2/20 22	NIL	MAHESH KUMAR, SPS	Sumbission of statement of immovable property return on 31.12.21	Admin istratio n Sectio n			
379/ 202 2	03/0 2/20 22	F.NO.CESTAT/MUM/ADMN/ IMMOVABLE PROPERTY	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Statement of immovable property for the year 2021	Admin istratio n Sectio n			
380/ 202 2	03/0 2/20 22	F.NO. A-24(2)/LEAVE FILE/TKS-DR/CHE/2018	BALASUBR AMANI S., AR, CESTAT, CHENNAI	Forwarding of joining report of Sh. Mohinder Singh, DR	Admin istratio n Sectio n			
381/ 202 2	03/0 2/20 22	CESTAT/AHMD/MJ (PERS)/27	RAMESH NAIR, M(J), CESTAT, AHMEDAB AD	Detains of investment receipts payments transaction of more than Rs. 1 lakh	Admin istratio n Sectio n			
382/ 202 2	03/0 2/20 22	F.NO. CESTAT/MUM/ADMN/2019/ 59	ROHIT KUMAR SHUKLA,	O.A. No. 724 of 2019 in r/o Dr. S.K.Pati	Admin istratio n			

			DR, CESTAT, MUMBAI	vs Ministry of finance	Section			
383/ 202 2	03/0 2/20 22	NIL	P.ANJANI KUMAR, M(T)	Submission of IPR as on 01.01.22	Admin istratio n Section			
384/ 202 2	03/0 2/20 22	F.NO. 01/CESTAT/BANG/PFE	DR, CESTAT, BANGALOR E	Forwarding of VRS application and proforma for abroad travel	Admin istratio n Section			
385/ 202 2	03/0 2/20 22	NIL	MINISTRY OF FINANCE	Third and Final Batch of supplementar y demands for grants for 2021-22	Accou nt Section			
386/ 202 2	03/0 2/20 22	NIL	DR, CESTAT, CHANDIGA RH	Reply of Memorandum dated 20.01.22		AR(A dmin)		
387/ 202 2	03/0 2/20 22	F.NO. CESTAT/MUM/ADMN/MISC .58	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Order dated 04.01.22 in appeal no. C/86777/2013	Admin istratio n Section	AR(A dmin)		
388/ 202 2	03/0 2/20 22	NIL	B.SUJA, FORMER AR	Withdrawal of resignation reg.		AR(A dmin)		
389/ 202 2	03/0 2/20 22	NIL	DR, CESTAT, CHANDIGA RH	Reply of Memo dated 20.01.22		AR(A dmin)		
390/ 202 2	03/0 2/20 22	F.NO. CESTAT/ADMN/MUM	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Proposal for sanction of one post of AO with the AO of CESTAT,		AR(A dmin)		

				New Delhi				
391/ 202 2	03/0 2/20 22	NIL	DR, CESTAT, CHANDIGA RH	Monthly statement report of Jan 2022	DR(J)			
392/ 202 2	03/0 2/20 22	NIL	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABA D	Weekly Report of e- hearing	DR(J)			
393/ 202 2	03/0 2/20 22	F.NO. CESTAT-AHD/E- HEARING/2020	AR, CESTAT, AHMEDAB AD	Report for E- hearing appeal and application for the period	DR(J)			
394/ 202 2	03/0 2/20 22	F.NO. CESTAT- AHD/INWARD	AR, CESTAT, AHMEDAB AD	Statement pendency, institution and disposal of appeals and stay applications	DR(J)			
395/ 202 2	03/0 2/20 22	NIL	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Cancellation of tour order	PA to Regist rar			
396/ 202 2	03/0 2/20 22	NIL	TEJO SHRI, STENO GR. II	Permission for changing in the uploading	PA to Regist rar			
397/ 202 2	03/0 2/20 22	NIL	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	For Pronounceme nt reg.	PA to Regist rar			
398/ 202 2	03/0 2/20 22	NIL	SUNIL KUMAR DHARESH WAR, SENIOR VICE	CESTAT Pendency - Request for meeting in person or virtual	PA			



			PRESIDENT & GLOBAL HEAD OF TAX AND ACCOUNTI NG, INFOSYS LIMITED					
399/ 202 2	03/0 2/20 22	NIL	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Monthly Disposal Statement for January 2021	PA			
400/ 202 2	03/0 2/20 22	NIL	CESTAT CHANDIGA RH	Permission for pronounceme nt of order	PA to Regist rar			
401/ 202 2	07/0 2/20 22	F.NO. 33/CESTAT/BANG/OSP	CESTAT, BANGALOR E	Out sourcing noting		AR(A dmin)		
402/ 202 2	07/0 2/20 22	F.NO. 16(1)/ACCO&GH/CESTAT/A LLD/2015-PART-II	CESTAT, ALLAHABA D	Financial sanction for Rs 29125 reg.		AR(A dmin)		
403/ 202 2	08/0 2/20 22	NIL DATED 03.02.2022	DHARMED ER, MTS	Permission to do BLIS		AR(A dmin)		
404/ 202 2	08/0 2/20 22	NIL DATED 04.02.2022	DHARMED ER, MTS	Intimation about RRB NTPC and MCOM		AR(A dmin)		
405/ 202 2	08/0 2/20 22	F. NO. PF/RKS/CESTAT/MUM/73 DATED 31.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Training from istm for noting and drafting		AR(A dmin)		
406/ 202 2	08/0 2/20 22	PF/CESTAT/MUMBAI/SKS/2 012/71 DATED 31.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of relieving order and representation		AR(A dmin)		
407/ 202 2	08/0 2/20 22	F. NO.	T.	Forwarding of		AR(A dmin)		

2022	2/2022	11/CESTAT/HYD/ADMIN/15/29 DATED 31.01.2022	VISHWAPR AKASH, DR, CESTAT, HYDERABAD	Statement of immovable property returns for the year 2021 (as on 01.01.2022)		dmin)		
408/2022	08/02/2022	F. NO. 01/CESTAT/BANG/ADMN. DATED 31.01.2022	DR, CESTAT, BANGALORE	Office Order		AR(A dmin)		
409/2022	08/02/2022	NIL DATED 04.02.2022	T. K. SARKAR, DR, CESTAT, KOLKATA	Reconciliation in the leave account of Sh. P. K. Choudhary, M(J)		AR(A dmin)		
410/2022	08/02/2022	NIL DATED 04.02.2022	V P PANDEY, DR, CESTAT, BANGALORE	Station leave permission (SLP)		AR(A dmin)		
411/2022	08/02/2022	FILE NO. 11/01/2017-C-1/I (VOL-II) DATED 01.02.2022	MONIKA RAI, US TO GOI	Combined Higher Secondary (10+2) Level Examination, 2017 - Complaints of malpractices		AR(A dmin)		
412/2022	08/02/2022	F. NO. 19(1)/COMP./CESTAT/ALD/2015 DATED 03.02.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	financial sanction to purchase all-in-one computers for Rs. 1,99,975/-		AR(C omp)		
413/2022	08/02/2022	F. NO. A-50050/137/2021-AD.IC(CESTAT) DATED 01.02.2022	S. BHOWMIK, US TO THE GOI	Representation of Sh. Rajender Prasad, Accounts Officer, CESTAT		AR(A dmin)		

				Delhi regarding implementation of 6th CPC recommendation in respect of Accounts Staff belonging to unorganised accounts cadre				
414/2022	08/02/2022	NIL DATED 03.02.2022	MAHESH KUMAR, SPS TO M(J), CESTAT, CHANDIGARH	Permission to pronounce the case	PA to Registrar			
415/2022	08/02/2022	F. NO. 1(7) DIFF-OPINION/CESTAT/CHD-2021 DATED 01.02.2022	DR, CESTAT, CHANDIGARH	Issue the roster for difference of opinion matter bench constitution	PA to Registrar			
416/2022	08/02/2022	NIL DATED 03.02.2022	ANIL CHOUDHARY, M(J), CESTAT, DELHI	permission for re-listing	PA to Registrar			
417/2022	08/02/2022	NIL DATED 03.02.2022	CHANDERKANTA, SPS	Permission for correction in uploaded order	PA to Registrar			
418/2022	08/02/2022	NIL DATED 03.02.2022	T. V. UNNIKRISHNAN, SPS TO M(T), CESTAT, MUMBAI	Request to delete misc. order from website	PA to Registrar			
419/2022	08/02/2022	NIL	REKHA SHEKHAWAT, STENO - I	Monthly Disposal Statement for January 2022	PA			

420/2022	08/02/2022	NIL	DR. S. K. PATI, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for January 2022	PA			
421/2022	08/02/2022	NIL	P. DINESHA, M(J), CESTAT, CHENNAI	Monthly Disposal Statement for January 2022	PA			
422/2022	08/02/2022	NIL	S. K. MOHANTY, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for January 2022	PA			
423/2022	08/02/2022	NIL	RAJU, MEMBER (T), CESTAT, AHMEDABAD	Monthly Disposal Statement for January 2022	PA			
424/2022	08/02/2022	NIL	C. J. MATHEW, M(T), CESTAT, MUMBAI	Monthly Disposal Statement for January 2022	PA			
425/2022	08/02/2022	NIL DATED 07.02.2022	CENTRAL REGISTRY	Supplementary e-hearing causelist for pronouncement	PA			
426/2022	08/02/2022	NIL DATED 07.02.2022	CENTRAL REGISTRY	Cause list for e-hearing of defect cases	PA			
427/2022	08/02/2022	NIL DATED 07.02.2022	SINGLE MEMBER APPEAL BRANCH	E-hearing causelist	PA			
428/2022	08/02/2022	NIL DATED 07.02.2022	SINGLE MEMBER APPEAL BRANCH	E-hearing causelist				
429/2022	08/02/2022	D. NO. 19817/2021/SE-XVII-A DATED 12.01.2022	ASSISTANT REGISTRAR	Civil Appeal No(s) 5160 -	DR(J)			

2	22		, SUPREME COURT OF INDIA	5574 of 2021				
430/2022	08/02/2022	C. NO. IV(16)/REVIEW/GST/DELHI_SOUTH/CESTAT/AST/874/2021-22/5951 DATED 01.02.2022	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy in the case of M/S AST Telcom Solar P Ltd.	DR(J)			
431/2022	08/02/2022	NIL	CESTAT, CHENNAI	Statement showing break up of cases pending appeals for the month of January 2022	DR(J)			
432/2022	08/02/2022	F. NO. 21/CESTAT/HYD/M-STAT/15 DATED 01.02.2022	DR, CESTAT, HYDERABAD	Monthly Statement for the month of January 2022	DR(J)			
433/2022	08/02/2022	F. NO. 17(1)/MS/CESTAT/ALD/2018-19 DATED 01.02.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Pendency of Single Member Bench cases	DR(J)			
434/2022	08/02/2022	F. NO. 17(1)/MS/CESTAT/ALD/2018-19 DATED 01.02.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Bench wise disposal of cases during January 2022	DR(J)			
435/2022	08/02/2022	F. NO. 17(1)/MS/CESTAT/ALD/2018-19	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Monthly Statement for January 2022	DR(J)			
436/2022	08/02/2022	NIL DATED 01.02.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Report of e-hearing applications : January 2022	DR(J)			

437/2022	08/02/22	NIL DATED 04.02.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Weekly Report of e-hearing				
438/2022	08/02/22	NIL DATED 04.02.2022	MUKESH GUPTA, DR	Report of matters taken up for e-hearing during the month of January 2022	DR(J)			
439/2022	08/02/22	NIL DATED 04.02.2022	ASSISTANT /DEPUTY REGISTRAR , CESTAT, MUMBAI	Submission of monthly statement for the month of January 2022	DR(J)			
440/2022	08/02/22	F. NO. D-6(1)/E-HEARING/CESTAT/CHE/2020 DATED 04.02.2022	ASSISTANT REGISTRAR , CESTAT, CHENNAI	Monthly report of list of e-hearing cases	DR(J)			
441/2022	08/02/22	C. NO. IV(16)/GST/DELHI-SOUTH/CESTAT/ANAND AUTOMATIVE/484/2021-22/13224 DATED 03.02.2022	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy in the case of M/s. Anand Automative Ltd.	DR(J)			
442/2022	08/02/22	NIL DATED 31.01.2022	M/S. ANIL PRAHALAD RATHI & CO.	Submission of Vakalatnama, paper book in ST/50794/2021 before CESTAT	DR(J)			
443/2022	08/02/22	NIL DATED 01.02.2022	M/S. MEGHAA ENTERPRIS ES	Submission of additional facts in existing statement of facts of the appeal in continuation of our application	DR(J)			

				submitted on 12.02.2022				
444/ 202 2	08/0 2/20 22	F. NO. CESTAT/MUM/ADMIN/72 DATED 28.01.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwarding of pay fixation in r/o Ms. Vandana Bhandar, Court Master		AR(A dmin)		
445/ 202 2	09/0 2/20 22	F.NO. 39(1)/OUT SOURCE/TS/CESTAT/2016	CESTAT, ALLAHABA D	Sanctioned for hiring of 2 MTS		AR(A dmin)		
446/ 202 2	09/0 2/20 22	F.NO. CESTAT/MUM/ADMIN/MIS C/65	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Financial sanction of 4 Nos computer desktop		AR(C omp)		
447/ 202 2	09/0 2/20 22	NIL	MANISH MANSHAR AMANI, DIRECTOR	Request for demonstration of All in one LED Interactive Flat Panel		AR(C omp)		
448/ 202 2	09/0 2/20 22	F.NO. 19(1)/COMP./CESTAT/ALD- 2015	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABA D	Digitalization of Judicial orders		AR(C omp)		
449/ 202 2	09/0 2/20 22	NIL	ATIN SHARMA, MTS	Leave reg.		AR(A dmin)		
450/ 202 2	09/0 2/20 22	NIL	ATIN SHARMA, MTS	EL reg.		AR(A dmin)		
451/ 202 2	09/0 2/20 22	F.NO. PF/CESTAT/HK/2018	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Relieving Order		AR(A dmin)		
452/ 202	09/0 2/20	F.NO. 01/CESTAT/BANG/ADMN	DR, CESTAT,	Office Order dtd 03.02.22		AR(A dmin)		

2	22		BANGALOR E					
453/ 202 2	09/0 2/20 22	NIL	DR, CESTAT, CHANDIGA RH	Forwarding of Statement of immovable property returns for the year 2021 (as on 01.01.2022)		AR(A dmin)		
454/ 202 2	09/0 2/20 22	NIL	DR, CESTAT, CHANDIGA RH	Forwarding of Statement of immovable property returns for the year 2021 (as on 01.01.2022)		AR(A dmin)		
455/ 202 2	09/0 2/20 22	CESTAT/AHD/GEM/11/2021/ 42	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDAB AD	Request for permission of tender for manpower outsourcing services contract for stenographers and MTS		AR(A dmin)		
456/ 202 2	09/0 2/20 22	F.NO. A-24(2)/LEAVE FILE/TKS-DR/CHE/2018	BALASUBR AMANI S., AR, CESTAT, CHENNAI	Forwarding of joining report of Sh. Mohinder Singh, DR		AR(A dmin)		
457/ 202 2	09/0 2/20 22	F.NO. 6/CEGAT/MAS/2001- VOL-II	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of representation by Ms. B.Bharathi, Steno Gr.II		AR(A dmin)		
458/ 202 2	09/0 2/20 22	NIL	ASHISH, MTS	Reply for suspension		AR(A dmin)		
459/ 202 2	09/0 2/20 22	NIL	ROHIT KUMAR SHUKLA, DR,	Proposal for sanction of one post of AO with the		AR(A dmin)		



			CESTAT, MUMBAI	AO of CESTAT, New Delhi				
460/ 202 2	09/0 2/20 22	F.NO./CESTAT/MUM/ADMN /IMMOVABLE PROPERTY	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Statement of immovable property for the year 2021		AR(A dmin)		
461/ 202 2	09/0 2/20 22	NIL	LALIT PRASAD PANT, SPS	EL for 11 days		AR(A dmin)		
462/ 202 2	09/0 2/20 22	F.NO. A- 20(1)/PERS.FILE/SKS- UDC/CHE/2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	forwarding Joining report in r/o Sh. Shashi Kumar Soni, UDC		AR(A dmin)		
463/ 202 2	09/0 2/20 22	F.NO. 07/STAT/CESTAT/KOL/09	DR, CESTAT, KOLKATA	Report for E- hearing application of Jan 2022	DR(J)			
464/ 202 2	09/0 2/20 22	F.NO. 07/STAT/CESTAT/KOL/09	DR, CESTAT, KOLKATA	Report for E- hearing application of Jan 2022	DR(J)			
465/ 202 2	09/0 2/20 22	F.NO. 01/CESTAT/BANG/RR	DR, CESTAT, BANGALOR E	Monthly Report for E- hearing for January 2022	DR(J)			
466/ 202 2	09/0 2/20 22	C.NO. IV(16)/GST/DEL- SOUTH/484	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy of CESTAT Final Order No. 51818/2021	DR(J)			
467/ 202 2	09/0 2/20 22	F.NO.CESTAT-AHD/E- HEARING/2020/18	AR, CESTAT, AHMEDAB AD	Report for e- hearing appeal and application for the period 01.01.22 to 31.01.22	DR(J)			
468/ 202 2	09/0 2/20 22	NIL	DR,CESTAT	Statement	DR(J)			

2022	2/2022		, CHENNAI	pendency, institution and disposal of appeals and stay applications				
469/2022	09/02/2022	NIL	DR, CESTAT, CHANDIGARH	Monthly statement report of Jan 2022	DR(J)			
470/2022	09/02/2022	F.NO. 17(1)/MS/CESTAT/ALD/2018-19	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Pendency of Single Member Bench cases	DR(J)			
471/2022	09/02/2022	NIL	KUMUD BHATNAGAR, ADVOCATE	Appeal reg.	DR(J)			
472/2022	09/02/2022	F.NO. 07/STAT/CESTAT/KOL/09/414	DR, CESTAT, KOLKATA	Report for E-hearing application Jan 2022	DR(J)			
473/2022	09/02/2022	F.NO. 21/CESTAT/HYD/M-STAT/15/32	DR, CESTAT, HYDERABAD	Monthly Statement for January 2022	DR(J)			
474/2022	09/02/2022	NIL	MAHESH KUMAR, SPS TO M(J), CESTAT, CHANDIGARH	Tour Advance of Sh Ashok Jindal, M(J)	Account Section			
475/2022	09/02/2022	NIL	TIOL PVT. LTD.	Renewal of annual subscription of CESTAT New Delhi	Library			
476/2022	09/02/2022	NIL	MAHESH KUMAR, SPS	Permission to pronounce the case	PA to Registrar			

477/ 202 2	09/0 2/20 22	F.NO. 7/2/LARGER- BENCH/CESTAT/CHD-2021	KRIPA SHANKER, DR, CESTAT, CHANDIGA RH	Request for constituti9on of Larger Bench	PA to Regist rar			
478/ 202 2	09/0 2/20 22	F.NO. CESTAT/AHD/ORDER SECTION/16/2022/38	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDAB AD	Appeal No.E/216 to 218/2011, in case	PA to Regist rar			
479/ 202 2	09/0 2/20 22	NIL	RAMESH NAIR, M(J), CESTAT, AHMEDAB AD	Disposal statement for month of Jan 2022	PA			
480/ 202 2	09/0 2/20 22	NIL	P.VENKATA SUBBA RAO	Disposal statement for month of Jan 2022	PA			
481/ 202 2	09/0 2/20 22	NIL	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	Monthly Disposal Statement for January 2022	PA			
482/ 202 2	09/0 2/20 22	NIL	SANJIV SRIVASTAV A, M(T), CESTAT, MUMBAI	Monthly Disposal Statement for January 2022	PA			
483/ 202 2	09/0 2/20 22	NIL	MOHINDER SINGH, DR, CESTAT, CHENNAI	Permission approval to procure additional JIO fiber connection		AR(C omp)		
484/ 202 2	10/0 2/20 22	F. NO. 29/CESTAT/BANG/TELE DATED 07.02.2022	DR, CESTAT, BANGALOR E	BSNL telephone bill from 01.01.2022 to 31.01.2022	Admin istratio n Sectio n			

485/2022	10/02/22	F. NO. 01/CESTAT/BANG/BNPL DATED 07.02.2022	DR, CESTAT, BANGALORE	speed post charges through BNPL for Jan 22	Administration Section			
486/2022	10/02/22	F. NO. 04/CESTAT/BANG/XEROX DATED 06.01.22	DR, CESTAT, BANGALORE	bill received from M/s. Anugraha Agencies and M/s. Prabath Typing Centre, Bangalore	Administration Section			
487/2022	10/02/22	F. NO. 01/CESTAT/BANG/MISC. DATED 09.02.2022	DR, CESTAT, BANGALORE	bill of expenditure incurred towards miscellaneous expenses	Administration Section			
488/2022	10/02/22	NIL DATED 08.02.2022	SPS TO M(J), CESTAT, CHANDIGARH	approval of tour order of Sh. Parveen Sihag, LDC	Administration Section			
489/2022	10/02/22	FILE NO. 13(1)/T&I/CESTAT/ALLAHABAD/2015-PART - II DATED 08.02.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Telephone bills received from BSNL for Jan 2022	Administration Section			
490/2022	10/02/22	NIL DATED 09.02.2022	ADVAIT SETHNA	O.A. No. 724 of 2019: Dr. S. K. Pati vs. M/o Finance		AR(A dmin)		
491/2022	10/02/22	NIL	CAT, MUMBAI	Order Sheet dated 08.11.2021		AR(A dmin)		
492/2022	10/02/22	NIL DATED 04.02.2022	DR, CESTAT, MUMBAI	E-hearing statement for the month of January 2022	DR(J)			
493/2022	10/02/22	F. NO. D-6(1)/E-HEARING/CESTAT/CHE/202	ASSISTANT REGISTRAR	Monthly report of list	DR(J)			

2	22	0 DATED 04.02.2022	, CESTAT, CHENNAI	of e-hearing cases				
494/ 202 2	10/0 2/20 22	F. NO. CESTAT- AHD/INWARD DATED 02.02.2022	ASSISTANT REGISTRAR , CESTAT, AHMEDAB AD	Statement pendency, institution and disposal of appeals and stay application	DR(J)			
495/ 202 2	10/0 2/20 22	NIL DATED 09.02.2022	REKHA SHEKHAW AT, STENO - I	Corrections in appeal uploaded	PA to Regist rar			
496/ 202 2	10/0 2/20 22	NIL DATED 09.02.2022	B. BHARATHI, PA TO M(J), CESTAT, CHENNAI	Request to delete orders from website	PA to Regist rar			
497/ 202 2	10/0 2/20 22	NIL DATED 09.02.2022	P. ANJANI KUMAR, M(T), CESTAT, MUMBAI	Permission for pronounceme nt of order	PA to Regist rar			
498/ 202 2	10/0 2/20 22	FILE NO. A-45(1)/MISC- AR(JUDICIAL)/CHE/2016 DATED 09.02.2022	DR, CESTAT, CHENNAI	Reminder for hearing of ROA application	PA to Regist rar			
499/ 202 2	10/0 2/20 22	NIL DATED 09.02.2022	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	permission for re-listing	PA to Regist rar			
500/ 202 2	10/0 2/20 22	NIL DATED 08.02.2022	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	permission for re-listing	PA to Regist rar			
501/ 202 2	10/0 2/20 22	NIL DATED 08.02.2022	PARMOD KUMAR, STENO GR-I	Permission for correction in uploaded order	PA to Regist rar			
502/ 202	10/0 2/20	NIL DATED 07.02.2022	INDIRA SHIROORK	Disposal Statement of	PA			

2	22		AR, PA TO M(J), CESTAT, BANGALORE	Sh. P. Dinesha, M(J) for January 2022				
503/2022	10/02/22	NIL	RACHNA GUPTA, M(J), CESTAT, NEW DELHI	Monthly Disposal Statement for January 2022	PA			
504/2022	11/02/22	F. NO. 25(1)/FM/CESTAT/ALLD/2015 DATED 07.02.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Invoice for Rs. 7955 towards SPA booking charge under BNPL scheme for Jan 2022		AR(A dmin)		
505/2022	11/02/22	FILE NO. 3/7/2021-P&P-I (VOL. - 1) DATED 10.02.2022	R. RAJAKANN U, UNDER SECRETARY (P&P-I), SSC(HQ)	Notice for CHSL Examination 2021		AR(A dmin)		
506/2022	11/02/22	NIL DATED 07.02.2022	ANIL CHOUDHARY, M(J), CESTAT, DELHI	Leave application with SLP		AR(A dmin)		
507/2022	11/02/22	NIL DATED 10.02.2022	RANJU MADHRA, SPS	Leave application with SLP		AR(A dmin)		
508/2022	11/02/22	NIL DATED 09.02.2022	B. SUJA	Reinstatement to service		AR(A dmin)		
509/2022	11/02/22	NIL DATED 04.02.2022	ASSISTANT /DEPUTY REGISTRAR , CESTAT, MUMBAI	Submission of monthly statement for the month of January 2022	DR(J)			
510/2022	11/02/22	NIL DATED 04.02.2022	DR, CESTAT, MUMBAI	E-hearing statement for the month of January 2022	DR(J)			

511/2022	11/02/22	NIL DATED 10.02.2022	SINGLE MEMBER APPEAL BRANCH	E-hearing causelist	PA			
512/2022	11/02/22	NIL DATED 10.02.2022	SINGLE MEMBER APPEAL BRANCH	E-hearing causelist	PA			
513/2022	11/02/22	NIL DATED 10.02.2022	SINGLE MEMBER APPEAL BRANCH	E-hearing causelist	PA			
514/2022	11/02/22	NIL DATED 10.02.2022	SINGLE MEMBER APPEAL BRANCH	E-hearing causelist	PA			
515/2022	11/02/22	NIL DATED 10.02.2022	SINGLE MEMBER APPEAL BRANCH	E-hearing causelist	PA			
516/2022	11/02/22	NIL DATED 10.02.2022	SINGLE MEMBER APPEAL BRANCH	E-hearing causelist	PA			
517/2022	14/02/22	F. NO. 01/CESTAT/BANG/ELECT DATED 11.02.2022	DR, CESTAT, BANGALORE	Electricity bills received from KEB office, Bangalore for Jan 2022		AR(A dmin)		
518/2022	14/02/22	F. NO. 04/CESTAT/BANG/XEROX DATED 07.02.22	DR, CESTAT, BANGALORE	Bill payment to M/s. Anugraha Agencies and M/s. Prabath Typing Centre, Bangalore for Rs. 3,062/-		AR(A dmin)		
519/2022	14/02/22	NIL DATED 11.02.2022	B.SUJA, FORMER AR	Acknowledgement		AR(A dmin)		
520/	14/0	NIL DATED 10.02.2022	SWAPNIL	Revision of		AR(A		

2022	2/2022		TIWARI, AR	destination w.r.t. LTC for 2021		dmin)		
521/2022	14/02/2022	NIL DATED 11.02.2022	PARMOD KUMAR, STENO GR-I	Leave application		AR(A dmin)		
522/2022	14/02/2022	NIL DATED 10.02.2022	RAUSHAN KUMAR PASWAN, STENO GR - II, CESTAT, CHENNAI	Request for transfer to CESTAT, Allahabad & Kolkata		AR(A dmin)		
523/2022	14/02/2022	F. NO. A-20(1)/PERS. FILE/SKS-UDC/CHE/2022 DATED 07.02.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding joining report in r/o Sh. Shashi Kumar Soni, UDC		AR(A dmin)		
524/2022	14/02/2022	F. NO. A-19(2)/PERS.FILE/MS-DR/CHE/2021 DATED 08.02.2022	BALASUBRAMANI S., AR, CESTAT, CHENNAI	Intimation under Rule 18(2) of CCS, Conduct Rules 1094 for joint acquisition of Immovable Property of Sh. Mohinder Singh, DR, CESTAT, Chennai and his spouse		AR(A dmin)		
525/2022	14/02/2022	NIL DATED 10.02.2022	CHANDERKANTA, SPS	Leave application		AR(A dmin)		
526/2022	14/02/2022	NIL DATED 11.02.2022	P. V. SUBBARAO, MEMBER (T), CESTAT, HYDERABAD	Note regarding ticket booking	CT Section			
527/2022	14/02/2022	F. NO. 01/CESTAT/BANG/RR DATED 07.01.2022	DR, CESTAT, BANGALOR	Monthly Report for E-hearing for	DR(J)			



			E	January 2022				
528/ 202 2	14/0 2/20 22	NIL DATED 11.02.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABA D	Weekly Report of e- hearing	DR(J)			
529/ 202 2	14/0 2/20 22	NIL DATED 11.02.2022	SWAPNIL TIWARI, AR	Circular	PA to Regist rar			
530/ 202 2	14/0 2/20 22	REF. NO. CESTAT/WZB/SKM/2022 DATED 10.02.2022	S. K. MOHANTY, M(J), CESTAT, MUMBAI	Permission for pronounceme nt of order	PA to Regist rar			
531/ 202 2	14/0 2/20 22	NIL	P. ANJANI KUMAR, M(T), CESTAT, MUMBAI	Disposal statement for month of Jan 2022	PA			
532/ 202 2	14/0 2/20 22	NIL	CENTRAL REGISTRY	Anti Dumping matters	PA			
533/ 202 2	14/0 2/20 22	NIL DATED 11.02.2022	NIVEET SETH, ADVOCATE	Listing of rectification of mistake application filed on 02.02.2022 in C/50334/2021	DR(J)			
534/ 202 2	14/0 2/20 22	NIL DATED 10.02.2022	DR, CESTAT, MUMBAI	C/67, 73, 148, 147/2006	DR( Mum bai)			
535/ 202 2	14/0 2/20 22	F. NO. 22(1)/PHOTOCOPY/CESTAT /ALD/2015 DATED 11.02.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABA D	Financial sanction of Rs. 17884	AR(A dmin)			
536/ 202 2	14/0 2/20 22	F. NO. 6/CEGAT/MAS/2001- VOL-II DATED 09.02.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of letter for obtaining prior	AR(A dmin)			

				permission to visit abroad				
537/2022	14/02/2022	F. NO. 08(4)/S.B./LDC/P.F./CESTAT/ALLD/2017 DATED 07.02.2022	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Forwarding of transfer request iro Sombir, LDC from CESTAT, Allahabad to New Delhi		AR(A dmin)		
538/2022	14/02/2022	NIL DATED 04.02.2022	T. K. SARKAR, DR, CESTAT, KOLKATA	Reconciliation in the leave account of Sh. P. K. Choudhary, M(J)		AR(A dmin)		
539/2022	14/02/2022	NIL DATED 14.02.2022	POOJA, LDC	Leave application		AR(A dmin)		
540/2022	14/02/2022	F. NO. CESTAT/MUM DATED 11.02.2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Submission of certificate on training from ISTM consequent to promotion to the post of Deputy Registrar		AR(A dmin)		
541/2022	14/02/2022	FILE NO. CESTAT/AHD/PER/66/2022/49 DATED 07.02.2022	RAJU, MEMBER (T), CESTAT, AHMEDABAD	Leave application with SLP		AR(A dmin)		
542/2022	14/02/2022	C. NO. IV(16)/GST/DELHI-SOUTH/CESTAT/C&S/746/2021-21/13395 DATED 08.02.2022	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy in the case of M/S C&S Electric Ltd.	DR(J)			
543/2022	14/02/2022	F. NO. CESTAT/MUM/ADMN/2019 DATED 11.02.2022	CESTAT, MUMBAI	Allocation/creation of additional fund under object head	Account Section			

				"Swachhata"				
544/ 202 2	14/0 2/20 22	CESTAT/AHM/MT/2022/48 DATED 04.02.2022	PA TO M(T), CESTAT, AHMEDAB AD	Disposal statement for the month of January 2022	PA			
545/ 202 2	14/0 2/20 22	NIL	S. K. MOHANTY, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for January 2022	PA			
546/ 202 2	14/0 2/20 22	NIL DATED 07.02.2022	SHOBHA RAJESH, STENO II TO M(J)	Monthly Disposal statement of Ajay Sharma, M(J) for Jan 2022	PA			
547/ 202 2	14/0 2/20 22	NIL DATED 11.02.2022	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	Permission for pronounceme nt of order	PA to Regist rar			
548/ 202 2	14/0 2/20 22	NIL DATED 11.02.2022	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	permission for re-listing	PA to Regist rar			
549/ 202 2	14/0 2/20 22	NIL DATED 10.02.2022	ANIL CHOUDHA RY, M(J), CESTAT, DELHI	Permission for pronounceme nt of order	PA to Regist rar			
550/ 202 2	14/0 2/20 22	NIL DATED 11.02.2022	B. BHARATHI, PA TO M(J), CESTAT, CHENNAI	Permission for correction in uploaded order	PA to Regist rar			
551/ 202 2	15/0 2/20 22	F. NO. 38/CESTAT/HYD/APAR/16/3 6 DATED 01/08.02.2022	T. VISHWAPR AKASH, DR, CESTAT, HYDERABA D	Forwarding of APAR of the year 2020 in r/o CESTAT, Hyderabad officials		AR(A dmin)		
552/ 202 2	15/0 2/20 22	D. NO. 22054/2019/SEC-	ASSISTANT	Civil Appeal	DR(J)			

202 2	2/20 22	XVII-A DATED 03.02.2022	REGISTRAR , SUPREME COURT OF INDIA	No(s) 5005- 5008 of 2021				
553/ 202 2	15/0 2/20 22	NIL DATED 14.02.2022	CESTAT, KOLKATA	To be placed before Larger Bench on 21.02.2022	DR(J)			
554/ 202 2	15/0 2/20 22	NIL DATED 15.02.2022	DR. S. K. PATI, M(J), CESTAT, MUMBAI	Request for permission to hold court from residence for two days for self sickness	PA to Regist rar			
555/ 202 2	15/0 2/20 22	NIL DATED 09.02.2022	DR, CESTAT, MUMBAI	Larger Bench matters e hearing notice	PA to Regist rar			
556/ 202 2	15/0 2/20 22	NIL DATED 15.02.2022	PARMOD KUMAR, STENO GR-I	Joining Report		AR(A dmin)		
557/ 202 2	15/0 2/20 22	NIL DATED 15.02.2022	LAKHWIND ER DHULL, UDC	Permission to attend interview for admission in PHD in English Literature		AR(A dmin)		
558/ 202 2	15/0 2/20 22	F. NO. A-20(3)/PERSONAL FILE/SK- LDC/CESTAT/CHE/2020 DATED 11.02.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Examining and reporting details iro Sh. Shambhu Kumar, LDC		AR(A dmin)		
559/ 202 2	15/0 2/20 22	F. NO. 55-1/2021- 22/CGHS/CZ/LP/ALC/S&M/4 92-94 DATED 03.02.2022	DR. RAJNI CHAKRAV ARTY, ADDL. DIRECTOR, CGHS CZ	Medical reimbursemen t claim in respect of Sh. Johnson Chacko, UDC		AR(A dmin)		
560/ 202 2	15/0 2/20 22	NIL	HARSHITA PANDEY, ASSISTANT REGISTRAR	Leave application	Admin istratio n Sectio			

					n			
561/2022	15/02/22	NIL	RACHNA GUPTA, M(J), CESTAT, NEW DELHI	Statement of the Immovable property as on 31,DEC, 2021		AR(A dmin)		
562/2022	15/02/22	NIL	ADVAIT SETHNA	O.A. No. 724 of 2019: Dr. S. K. Pati vs. M/o Finance		AR(A dmin)		
563/2022	15/02/22	NIL DATED 09.02.2022	T. K. SARKAR, DR, CESTAT, KOLKATA	Service Verification Report		AR(A dmin)		
564/2022	15/02/22	NIL DATED 09.02.2022	T. K. SARKAR, DR, CESTAT, KOLKATA	Service Verification Report		AR(A dmin)		
565/2022	15/02/22	F. NO. A 38012/4/2021-AD.1C(CESTAT) DATED 09/11.02.2022	S. BHOWMIC K, US TO THE GOI	Revision of pension of Sh. Narendra Kumar Bajpai, Member (retd.) CESTAT		AR(A dmin)		
566/2022	15/02/22	F. NO. A-45(1)/AR-ADMN./CESTAT-CHE/2016 DATED 10.02.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Examination of handwriting, signature and left thumb impression iro Shambhu Kumar, LDC		AR(A dmin)		
567/2022	16/02/22	F. NO. A-28(1)/CESTAT/ACR/2006-VOL II DATED 10.02.2022	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding APAR		AR(A dmin)		
568/2022	16/02/22	F. NO. PF/CESTAT/MUM/AD/2021 DATED 08.02.2022	DR, CESTAT, MUMBAI	Request for transfer from Mumbai to		AR(A dmin)		

				Delhi				
569/2022	16/02/2022	NIL	TAXMANN	Magazine	Library			
570/2022	16/02/2022	C. NO: IV(16 /GST/DELHI-SOUTH/CESTAT/FOODWORLD/931/2021-22/6338 DATED 10.02.2022	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy in the case of M/S Foodworld, New Delhi	DR(J)			
571/2022	16/02/2022	F. NO. 23/ESTT/CESTAT/KOL/98 DATED 11.02.2022	T. K. SARKAR, DR, CESTAT, KOLKATA	Forwarding of paper book for hearing on 21.02.2022 before Larger Bench	DR(J)			
572/2022	16/02/2022	F. NO. E/50081/2020 & ORS. DATED 15.02.2022	RAKESH AGARWAL, DY. COMMISSIONER (AR)	Order No. 31 of 2022 dated 09.02.2022 for constituency a special bench for hearing the appeals filed by M/s. Elora tobacco company ltd. and others vs. GST Indore	DR(J)			
573/2022	16/02/2022	NIL DATED 15.02.2022	P. V. SUBBARAO, MEMBER (T), CESTAT, HYDERABAD	Sanction of an advance of Rs. 50,000 for booking of air tickets	Account Section			
574/2022	16/02/2022	NIL DATED 14.02.2022	SPS TO PRESIDENT	Reimbursement of RailTel Corporation of India Limited	Account Section			
575/2022	16/02/2022	NIL DATED 11.02.2022	DR, CESTAT, MUMBAI	ST/87386, 87288 & 87292/2015	PA to Registrar			

				and 85055 of 2019				
576/2022	16/02/22	NIL DATED 10.02.2022	DR, CESTAT, MUMBAI	Constitution of bench	PA to Registrar			
577/2022	16/02/22	NIL	SINGLE MEMBER APPEAL BRANCH	Supplementary E-hearing causelist	PA			
578/2022	16/02/22	CESTAT/WZB/SKM/2022/102 DATED 10.02.2022	S. K. MOHANTY, M(J), CESTAT, MUMBAI	Permission for pronouncement of order	PA to Registrar			
579/2022	17/02/22	NIL DATED 15-02-2022	SATPAL SINGH, MTS	Leave application		AR(A dmn)		
580/2022	17/02/22	NIL DATED 15-02-2022	SATPAL SINGH, MTS	Leave application		AR(A dmn)		
581/2022	17/02/22	F.N 3-6\2019-P&P-I (VOL.II) DATED 14-02-2022	R. RAJAKANN U, UNDER SECRETARY	Final Confirmation of vacancies of Combined Higher Secondary (10+2) Level Examination-2019 -reg.-		AR(A dmn)		
582/2022	17/02/22	NIL DATED 15-02-2022	SWAPNIL TIWARI, AR	Intimation regarding cancelation of recruitment by U.P.S.C		AR(A dmn)		
583/2022	17/02/22	NIL DATED 15-02-2022	HARSHITA PANDEY, AR	Intimation recruitment cancelation by UPSC	Administration Section	AR(A dmn)		
584/2022	17/02/22	F.NO. 01\CESTAT\BANG\ELECT DATED 14-02-2022	DR, CESTAT, BANGALORE	Bill received from M\s Binu Electrical &		AR(A dmn)		

				plumbing work, Bang for payment Sanctioned Rs. 9,665				
585/2022	17/02/22	F.NO. 01/CESTAT/BANG/ELECT DATED 16-02-2022	DR, CESTAT, BANGALORE	Bill received from M\s Binu Electrical & plumbing work, Bang for payment Sanctioned Rs.13,500		AR(A dmn)		
586/2022	17/02/22	NIL DATED 16\02\2022	PARMOD KUMAR, STENO. GR. I	Medical Reimburse ment claim		AR(A dmn)		
587/2022	17/02/22	F.NO. CESTAT/MUM DATED 11-02-2022	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Submission of certificate on training from ISTM consequent to promotion to the post of Deputy Registrar - reg -		AR(A dmn)		
588/2022	17/02/22	F.NO. 2 (23) RSC-UDC\CESTAT\2016 DATED 14-02-2022	DY. REGISTRAR CESTAT, CHANDIGARH	Application submitted by Mr. Ravi Shekhar Chaudhary, UDC, CESTAT, Chandigarh		AR(A dmn)		
589/2022	17/02/22	NIL DTD 11-02.2022	V.P.PANDE Y, DR, CESTAT, BANG (KARNATAKA)	Compliance of direction vide letter no. 2\CESTA\90\ Admin (Vol-II) dated 27-10-2021 of the registrar,		AR(A dmn)		



				CESTAT, new Delhi- reg;				
590/ 202 2	17/0 2/20 22	NIL DTD 15.02.2022	KISHORE KUNAL ADVOCATE -ON - RECORD SUPREME COURT OF INDIA	Request for adjournment of hearing	DR(J)			
591/ 202 2	17/0 2/20 22	NIL DATED 16\02\2022	SHRI KRIPA SHANKAR, DY. REGISTRAR , CESTATV(C HANDIGAR H)	Appointment for the post of Deputy Registrar in APTEL.		AR(A dmn)		
592/ 202 2	17/0 2/20 22	C.NO. DIII\ST\DIV- N2\RANGE- 11\SCN\KATYANI\120\2008\ 9106 DATED 15-02-2022	ADDITIONA L COMMISSI ONER CGST GURUGRA,	Providing status of application filed in CESTAT in r/o M\s Katyani Tiles and Prefab (ST no. AEAPJ2961H ST001) -reg.	DR(J)			
593/ 202 2	17/0 2/20 22	F.NO 07/CESTAT/BANG/TAXI DATED 15-02-2022	V.P.PANDE Y, DR, CESTAT, BANGALOR E	Expenditure sanction for one vehicles premium sedan Maruti- Ciaz/Honda- city/Hyundai- Verna for monthly basis for Members, Bangalore through Gem for one year contract - reg:	CT Sectio n			

594/2022	17/02/22	NIL DATED 17-02-2022	RAKSHA SAHU, UDC	Application for salary not credited for the month of December, 2021	Account Section			
595/2022	17/02/22	F. NO. CESTAT/AHD/L.B./02/2014/60 DATED 16/02/2022	SANTOSH KUMAR TIWARI, AR	Statement of pending Larger Bench matters in respect of CESTAT, Ahmedabad-reg.	PA to Registrar			
596/2022	17/02/22	F. NO. CESTAT/MUM/114 DATED 17/02/2022	DEPUTY REGISTRAR CESTAT, MUMBAI	Requirement of Additional Fund	Account Section			
597/2022	17/02/22	F. NO. 01/CESTAT/BANG/ADMN. DATED 16/02/2022	DR, CESTAT, BANGALORE	In continuation of the Head office direction vide letter No. 01(02)/R/JudI./CESTAT/2021 dated 27.10.2021 of the Registrar, CESTAT, New Delhi-re:		AR(A dmn)		
598/2022	17/02/22	NIL DATED 15-02-2022	MANISH KUMAR	Monthly Disposal Statement of Appeal of January 2022 By Ashok Jindal	PA			
599/2022	17/02/22	BL/TVL/DEL/2022-23/CESTAT/001 DATED 17/02/2022	HEMANT KUMAR SHARMA, DEPUTY MANAGER	The empanelment of Balmer Lawrie & Co. Ltd (A Govt.	CT Section			

				of India Enterprise, Under Ministry of Petroleum and Natural Gases) as an official travel agent for your esteemed orgaization.				
600/2022	17/02/22	F.NO.3/CESTAT/MAS/200VOL-II DATED 14/02/2022	MOHINDER SINGH,DR	Forwarding of representation of Shri P. Rex Jerald, steno Gr. I -Reg.		AR(A dmn)		
601/2022	17/02/22	F. NO. 23/ESTT/CESTAT/KOL/98/431 DATED 14/02/2022	T.K.SARKAR, DY. REGISTRAR	Forwarding of Additional Submission for hearing on 21.02.2022 before Larger Bench-reg.	DR(J)			
602/2022	17/02/22	NIL DATED 17-02-2022	CHANDER KANTA, SPS	Permission to claim all india LTC Block 2018-2021		AR(A dmn)		
603/2022	17/02/22	NIL DATED 16\02\2022	MANWER SINGH	Leave application		AR(A dmn)		
604/2022	18/02/22	F.NO. A.50050/77/2016-AD.1C (CESTAT) DATED 17/02/2022	S BHOWMICK, UNDER SECRETARY TO GOI	Reinstatement of Mr. Suja B. Pillai to the post of Assistant Registrar - Kerala High Court Judgment-reg.		AR(A dmn)		
605/2022	18/02/22	F.NO. A-19011/18/2019-AD.1C (CESTAT) DATED 16/02/2022	S. BHOWMICK, UNDER SECRETARY OF THE	Admissibility of Retirement Gratuity under NPS-reg.		AR(A dmn)		

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606/2022	18/02/22	C.NO:IV(16)/GST/DELHI-SOUTH/CESTAT/SUBHASH/932/2021-22/13716 DATED 15/02/2022	KUMAR STAYAM	Supply of certified copy in the case of M/S Subhash light House	DR(J)			
607/2022	21/02/22	NIL DATED 10/02/2022	RAUSHAN KUMAR PASWAN	Request for transfer to CESTAT, Allahabad & Kolkata-reg.		AR(A dmn)		
608/2022	21/02/22	NIL DTD 18/02/2022	KRIPA SHANKAR, DR, CHANDIGARH	Tour advance of Sh. Parveen Sihag, LDC, - reg		AR(A dmn)		
609/2022	21/02/22	NIL DTD 17/02/2022	N. RAJA, SPS	Permission to delete final orders in Appeals	PA to Registrar			
610/2022	21/02/22	F.NO. 28(15)/CESTAT STAFF TOUR /CESTAT/ADMIN-2010-VOL-III DTD 18/02/2022	HARSHITA PANDEY, AR	Tour Order of Sh Bineesh Kumar K.S., Registrar	PA to Registrar			
611/2022	22/02/22	CESTAT/AHD/LTC/08/2021/58 DATED 17.02.2022	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDABAD	Payment of LTC Bill of Rs. 11930 in r/o Sh. Santosh Kumar Tiwari, Assistant Registrar, CESTAT, Ahmedabad	Account Section			
612/2022	22/02/22	CESTAT/AHD/PER/78/2018/61 DTD 16/02/2022	SANTOSH KUMAR TIWARI, AR	Intimation for appearing in various exams of Shri Sujeet Kumar, MTS, CESTAT, Ahmedabad-reg		AR(A dmn)		

613/2022	22/02/2022	NIL DTD 18/02/2022	KRIPA SHANKAR, DR, CHANDIGARH	Tour advance of Sh. Praveen Sihag, LDC, -reg	Account Section			
614/2022	22/02/2022	NIL DTD 10/02/2022	RAUSHAN KUMAR PASWAN	Request for transfer to CESTAT, Allahabad & Kolkata -reg		AR(A dmn)		
615/2022	22/02/2022	NIL DTD 21/02/2022	CHANDER KANTA, SPS	Permission for purchase the office bag	CT Section			
616/2022	22/02/2022	NIL DTD 14/02/2022	CJ MATHEW MEMBER (TECHNICAL)	Leave application		AR(A dmn)		
617/2022	22/02/2022	CESTAT/AHD/PER/66/2022/66 DTD 18/02/2022	RAJU, M(T), CESTAT, AHMEDABAD	Special Causal leave in term of DOPT memorandum no. 280/3/89-Estt. (A) Dated 25 oct, 1989.		AR(A dmn)		
618/2022	22/02/2022	NIL DTD 17/02/2022	DR. SUVENDU KUMAR PATI M(JUDICIAL)	Leave application		AR(A dmn)		
619/2022	22/02/2022	NIL DTD 11/02/2022	MANISH MANSHARAMANI	Request for demonstration of All-in-one LED Interactive flat Panel		AR(c omp)		
620/2022	22/02/2022	NIL DTD 21/02/2022	SWAPNIL TIWARI, AR	Leave application		AR(A dmn)		
621/	22/0	F.NO.	DEPUTY	Expenditure	CT			

2022	2/2022	05/CESTAT/BANG/TAXI DTD 18/02/2022	REGISTRAR CESTAT, BANGALOR E	sanction for one vehicles premium sedan Maruti-Ciaz/Honda-city/Hyundai-Verna for monthly basis for Members, Bangalore through Gem for one year contract - reg:	Section			
622/2022	22/02/22	NIL DTD 21/02/2022	LALIT PRASAD PANT, SPS	Joining report after availing leave		AR(A dmn)		
623/2022	22/02/22	NIL DTD 21/02/2022	CHANDER KANTA, SPS	Joining report after availing leave		AR(A dmn)		
624/2022	22/02/22	NIL DTD 10/02/2022	RAUSHAN KUMAR PASWAN	Request for transfer to CESTAT Allahabad & Kolkata-reg		AR(A dmn)		
625/2022	22/02/22	F.NO. 01/CESTAT/BANG/ELECT DTD 01/10/2021	CESTAT, BANGALOR E	Service for electrical repairs for cutted and hanging wires repairs or replacement		AR(A dmn)		
626/2022	22/02/22	F. NO. 01/CESTAT/BANG/ADMIN DTD18/02/2022	CESTAT, BANGALOR E	Purchase of Polymethyl Acrylic Sheets		AR(A dmn)		
627/2022	22/02/22	NIL	TEJO SHRI, STENO GR- II	Leave application		AR(A dmn)		
628/2022	22/02/22	F.NO.CESTAT/MUM/114 DTD 17/02/2022	DR, CESTAT, MUMBAI	Requirement of Additional Fund	Accou nt Sectio n			
629/	22/0	C.NO. VIII	J P MEENA	Filing of	DR(J)			

202 2	2/20 22	(28)CUS/REV/2011/581 DTD 18/02/2022	ADDITIONA L COMMISSI ONER	Misc. Application for early hearing in C/567/2011 in the case of M/s Ayyan Energy Resources (P) Ltd.				
630/ 202 2	22/0 2/20 22	NIL DTD 21/02/2022	MANISH PUSHKARN A	Appeal DIARY No. 50014 - 2022 in the case of Rockwin Flowmeter India Pvt. Ltd. vs. Pr. Commissione r of customs - reg	DR(J)			
631/ 202 2	22/0 2/20 22	NIL DTD 18/02/2022	KUMUD BHATNAGA R, ADVOCATE	Appeal No 50316 of 2021 (SM)	DR(J)	(2 copies receiv ed)		
632/ 202 2	22/0 2/20 22	NIL DTD 21/02/2022	DY/ASST. REGISTRAR (CENTRAL REGISTRY)	Cause list for E-hearing of defect cases	PA to Regist rar			
633/ 202 2	22/0 2/20 22	NIL. DTD 21/02/2022	MAHESH KUMAR, SPS, CESTAT CHANDIGA RH	Permission for deletion/modi fication of uploaded order; reg-	PA to Regist rar			
634/ 202 2	22/0 2/20 22	NIL DTD 23/02/2022	DY/ASST. REGISTRAR (CUSTOMS APPEAL BRANCH)	E-hearing Cause List	PA to Regist rar			
635/ 202 2	22/0 2/20 22	NIL 24/02/2022	DY REGISTRAR (CUSTOMS APPEAL	E-hearing Cause List	PA to Regist rar			

			BRANCH)					
636/2022	22/02/22	NIL DTD 25/02/2022	DY REGISTRAR (CUSTOMS APPEAL BRANCH)	E-hearing Cause List	PA to Registrar			
637/2022	22/02/22	NIL DTD 21/02/2022	SUDHAKARAN. A, SPS CESTAT, MUMBAI	Request to delete uploaded Miscellaneous Order from the website - reg	PA to Registrar			
638/2022	22/02/22	NIL DTD 21/02/2022	DY. REGISTRAR (SINGLE MEMBER APPEAL BRANCH)	E-hearing Cause List	PA to Registrar			
639/2022	22/02/22	NIL. DTD 24/02/2022	DY. REGISTRAR (SINGLE MEMBER APPEAL BRANCH)	E-hearing Cause List	PA to Registrar			
640/2022	22/02/22	NIL DTD 21/02/2022	DY. REGISTRAR (SINGLE MEMBER APPEAL BRANCH)	E-hearing Cause List	PA to Registrar			
641/2022	22/02/22	NIL DTD 22/02/2022	DY. REGISTRAR (CUSTOMS APPEAL BRANCH)	E-hearing Cause List	PA to Registrar			
642/2022	22/02/22	F. NO. CESTAT/AHD/L.B./02/2014/60 DTD 16/02/2022	SANTOSH KUMAR TIWARI, AR	Statement of pending Larger Bench matters in respect of CESTAT, Ahmedabad-reg.	PA to Registrar			



643/2022	22/02/22	CESTAT/AHD/MT/2022/56 DTD 16/02/2022	RAJU, M(T)	Disposal Statement for the month of January, 2022	PA to Registrar			
644/2022	24/02/22	F NO. A.12018/3/2018-AD.1C (CESTAT) DTD 17/02/2022	S. BHOWMIK, UNDER SECRETARY OF THE GOI	Proposal for amendments in the RRs for the post of Private Secretary, Stenographer Grade I & II - reg.		AR(A dmn)		
645/2022	24/02/22	F. NO. A.50050/77/2016-AD.1C (CESTAT) DTD 17/02/2022	S. BHOWMIK, UNDER SECRETARY OF THE GOI	Reinstatement of Mr. Suja B. Pillai to the post of Assistant Registrar - Kerala High Court Judgment - reg.		AR(A dmn)		
646/2022	24/02/22	NIL DTD 23/02/2022	SEEMA SADANA, SPS	Leave application		AR(A dmn)		
647/2022	24/02/22	NIL DTD 22/02/2022	BHANU MEHTA, STENO GRADE-II	Joining Report		AR(A dmn)		
648/2022	24/02/22	NIL DTD 22/02/2022	BHANU MEHTA, STENO GRADE-II	Leave application		AR(A dmn)		
649/2022	24/02/22	F. NO. D-24(1)/NIC CORRES/CHE/2012 DTD 22/02/2022	MAHINDER SINGH, DEPUTY REGISTRAR	Hiring of Technical Manpower through NICSI - Reg.		AR(c omp)		
650/2022	24/02/22	NIL DTD 22/02/2022	BHANU MEHTA, STENO GRADE-II	Leave application		AR(A dmn)		

651/2022	24/02/22	NIL DTD 22/02/2022	SULEKHA BEEVI C.S, M(J)	Administrative approval for hiring 2 nos. of delopers for 6 months from 01.04/2022 to 30/09/2022		AR(A dmn)		
652/2022	24/02/22	F.NO. 08/CESTAT/BANG/ELT DTD 23/02/2022	DR, CESTAT, BANGALORE	Approval for sanction of Rs. 66,000 four Excus (DVD) and two ELT & GST books on 01/01/2022 to 31/12/2022		AR(A dmn)		
653/2022	24/02/22	F.NO. 6/CEGAT/MAS/90 VOL IV DTD 23/02/2022	MOHINDER SINGH,DR	Administrative Approval for supply and installation of Compactor - reg	CT Section			
654/2022	24/02/22	CESTAT/AHD/ADMN/TOUR /08/2013/69 DTD 22/02/2022	SANTOSH KUMAR TIWARI, AR	Forwarding of application for TA on Tour Advance of Rs. 1,00,000/- in r/o Hon Shri Ramesh Nair, Member(J), CESTAT, Ahmedabad-reg.	Account Section			
655/2022	24/02/22	NIL DTD 23/02/2022	MTNL	E-Receipt of Telephone Bill	Account Section			
656/2022	25/02/22	NIL DTD 28.02.2022	DY. REGISTRAR (SINGLE MEMBER APPEAL	E-hearing Cause List	PA to Registrar			

			BRANCH)					
657/ 202 2	25/0 2/20 22	NIL DTD 28.02.2022	DY/ASST. REGISTRAR (CENTRAL REGISTRY)	Cause list for E-hearing of defect cases	PA to Regist rar			
658/ 202 2	25/0 2/20 22	NIL DTD 24.02.2022	P.V.SUBBA RAO, MEMBER(T)	Order regarding pronounceme nt	PA to Regist rar			
659/ 202 2	25/0 2/20 22	NIL DTD 24.02.2022	ANIL CHOUDHA RY MEMBER (J)	Permission for Pronounceme nt	PA to Regist rar			
660/ 202 2	25/0 2/20 22	F.NO. D- 6(1)/LB/CESTAT/2019 DTD 21/02/2022	MOHINDER SINGH,DR	Reference to Larger Bench	PA to Regist rar			
661/ 202 2	25/0 2/20 22	NIL DTD 21/2/2022	SUDHAKAR AN. A, SPS CESTAT, MUMBAI	Request to delete uploaded Miscellaneous Order from the website	PA to Regist rar			
662/ 202 2	25/0 2/20 22	NIL DTD 24/02/2022	RANJU MADHRA, SR. P.S.	Leave application		AR(A dmn)		
663/ 202 2	25/0 2/20 22	F.NO.D-16(5)/FTTH- 3F/CESTAT/CHE/2018 DTD 21/02/2022	MOHINDER SINGH,DR	Permission to procure additional JIO Fiber Connection- reg.		AR(c omp)		
664/ 202 2	25/0 2/20 22	F. NO D-24(1)/NIC CORRES/CHE/2012 DTD 22/02/2022	MOHINDER SINGH,DR	Hiring of Technical Manpower through NICSI		AR(c omp)		
665/ 202 2	25/0 2/20 22	NO.-DL-S/DIV-HZ/CGST/R- 60/PRE- DEPOSIT/SKYLINE/53/2020- 21/14006 DTD 18/02/2022	JASWANT SINGH	Case pending before Hon. Tribunal in th matter of M/s Skyline Engineering Contracts	DR(A)			

				(India) Pvt. Ltd.				
666/2022	25/02/22	F.NO. 05/CESTAT/BANG/TAXI DTD 18/02/2022	DR, CESTAT, BANGALORE	Expenditure sanction for one vehicles premium sedan Maruti-Ciaz/Honda-city/Hyundai-Verna for monthly basis for Members, Bangalore through Gem for one year contract - reg:	Account Section			
667/2022	25/02/22	NIL	SCC ONLINE	Case Finder on Pen Drive	Library			
668/2022	28/02/22	CESTAT/AHD/ADMN/TOUR /08/2013/69 DTD 22/02/2022	SAANTOSH KUMAR TIWARI, AR	Forwarding of application for TA on Tour Advance of Rs. 1,00,000/- in r/o Hon Shri Ramesh Nair, Member(J), CESTAT, Ahmedabad-reg	Account Section			
669/2022	28/02/22	NIL DTD 25/02/2022	MANAS KUMAR SINHA, AR	Weekly Report of E-hearing	DR(A)			
670/2022	28/02/22	NIL DTD 25/02/2022	RAKSHA SAHU, UDC	Leave application		AR(A dmn)		
671/2022	28/02/22	NIL DTD 25.02.2022	SWAPNA A. NAIR, HEAD CLERK	Leave application		AR(A dmn)		
672/2022	28/02/22	NO. PAO/REV/PENSION/2021-22/2293 DTD 24/02/22	KAVITA KATHI, SR. ACCOUNTS	Revision of pension of Sh. Narendera		AR(A dmn)		

			OFFICER	Kumar Bajpal, Member under 7th CPC in O.A.No./100/2363/2018				
673/2022	28/02/2022	D.NO. 3693/2018/SEX-XVII-A DTD 19/02/2022	ASSISTANT REGISTRAR	Civil Appeal No 3157 of 2018 in on 53472 of 2017 And Civil Appeal No. 3159 of 2018 in Appeal No. ST/51859/2015	DR(A)			